

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

OA No.212/258/2015

Dated this Monday the 10th day of February, 2020

**Coram: Dr. Bhagwan Sahai, Member (A).
R. N. Singh, Member (J).**

AARIF IBRAHIM MANSURI
(Son of Ibrahim Mohmad)
Age 51 years,
(Date of Birth: 10.05.1964),
Working as Gangman/Trackman
(Group 'D' Post),
Under P.W.I. Udhana, Western
Railway, Bombay Division,
and residing at : Plot No.37,
Survey No.91, Hanuman Mohalla,
Udhana Railway yard, Opp.
Mohammadi Masjid, Limbayat,
Udhana, District-Surat, State of
Gujarat-395012, (Cell 9913725170).
...Applicant.
(By Advocate Shri R. G. Walia).

Versus

1. UNION OF INDIA
Through: General Manager,
Western Railway, Headquarters'
Office, Churchgate,
Mumbai 400 020.
2. DRM (Divisional Railway Manager)
DRM's Office, Western Railway,
Mumbai Division, Mumbai Central,
Mumbai 400 008.
... Respondents.
(By Advocate Ms. Sangeeta Yadav).

O R D E R (O R A L)
Per : R. N. SINGH, Member (JUDICIAL)

Present.

1. Shri R. G. Walia, learned counsel for the applicant.
2. Ms. Sangeeta Yadav, learned counsel for the respondents.
3. At the outset, the learned counsel for the applicant seeks permission to withdraw the OA.
4. Permission is granted.
5. In view of the above, the OA is dismissed as withdrawn.
6. No order as to cost.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

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12/01/2020